

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 247 of 2020

In the matter of:

Rajendra Mulchand Varma & Ors.

....Appellants

Vs.

Aurangabad Gymkhana Club Pvt. Ltd. & Ors.

....Respondents

Present:

Appellants: Mr. C. George Thomas, Advocate.

Respondents: Mr. Yash Anand, Advocate.

ORDER

03.03.2020: For filing of Rejoinder, at request of the Appellant side the matter is adjourned to **31st March, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

ha/nn